

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-37/2013/4641/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri S. K. Sharma,
District & Sessions Judge,
Nagaon.

Dated Guwahati the 8th December, 2020.

Sub: **Casual leave.**

Ref:- No. DJN/8817 dtd. 07.12.2020

Sir,

With reference to the above, I am directed to inform you that you have been granted casual leave on 07.12.2020.

Yours faithfully,

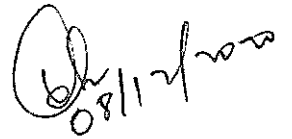
sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-37/2013/4642/A dated 8-12-2020

Copy forwarded for information to:

- ✓ 1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)
Rider